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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 6485/2023 and CM APPL. 25549/2023, 25550/2023

PRAVEEN KUMAR GUPTA @ PARVEEN GUPTA ..... Petitioner

Through: Mr. Dayan Krishnan Sr. Advocate

with Mr. Siddharth Arora, Mr. Sukrit Seth., Mr. Ankit Verma

Advocates. (M: 9839211111)

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Nidhi Raman CGSC with Mr.

Zubin Singh, Advocates. (M:

9891088658)

36 WITH

+ W.P.(C) 6493/2023 and CM APPL. 25559/2023, 25560/2023

PRAVEEN KUMAR GUPTA @ PARVEEN GUPTA..... Petitioner

Through: Mr. Dayan Krishnan Sr. Advocate

with Mr. Siddharth Arora, Mr. Sukrit Seth., Mr. Ankit Verma

Advocates.

versus

UNION OF INDIA, MINISTRY OF HOME AFFAIRS

& ORS. ..... Respondents

Through: Ms. Nidhi Raman CGSC with Mr.

Zubin Singh, Advocates. (M:

9891088658)

Mr. Anupam S. Sharrma, SPP-CBI, Mr. Prakarsh Airen, Ms. Harpreet Kalsi, Advocates. (M: 9660061982)





## CORAM: JUSTICE PRATHIBA M. SINGH $\frac{O~R~D~E~R}{26.05.2023}$

- 1. This hearing has been done through hybrid mode.
- 2. List on 29<sup>th</sup> May, 2023

PRATHIBA M. SINGH, J.

**MAY 26, 2023** *dj*